NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/725/ (IB)/2017

NAME OF THE PETITIONER(S)

: S. MURUGABHARTI

NAME OF THE RESPONDENT(S)

: SEVEN ELEVEN BUSINESS SERVICES PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Abolh Row

REPRESENTATION BY WHOM

ABISHER RAMAN

for S.G. Sureth Kelman

cansel for the pelibioner

ORDER

Counsel for petitioner present and stated that he has not sent a notice to the party directly. In the circumstances, the counsel for petitioner is directed to send private notice to the respondent and file an affidavit in proof of delivery by the next date of hearing. Put up on 13.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-50/-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc